

GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT

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NOTIFICATION

Dated Shillong, the 27<sup>th</sup> September 2022.

No. LJ (B) 16/2022/6 - In the interest of public service and in exercise of the powers conferred by sub-section (2) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Shri. C.P. Mawkon, MCS, as the Additional Deputy Commissioner within Eastern West Khasi Hills with immediate effect until further orders-

Sd/-

( Cyril V.D. Diehgdoh )

Secretary to the Govt. of Meghalaya,  
Law (B) Department.

Memo No. LJ (B) 16/2022/6-A

Dated Shillong, the 27<sup>th</sup> September, 2022.

Copy forwarded to: -

1. The Deputy Commissioner, Eastern West Khasi Hills District, Mawkyrwat with reference to your letter NO. M/EMC.4/2022/4, dated 07.09.2022.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for Information
4. The Officer concerned.
5. Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

*Sammup*

*SK*  
Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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